

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 13 OF 2017**  
**AND**  
**APPEAL NO. 219 OF 2017 &**  
**IA NOS. 105 & 106 OF 2019**

**Dated: 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 13 OF 2017**

**Indian Wind Power Association(IWPA)**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashutosh Jain

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Vikas Maini  
Mr. Krishnesh Bapat  
Ms. Lasya Mamidi for R-1

Mr. G. Umapathy  
Ms. Vaishnavi V  
Mr. Pavitra B  
Mr. Nitin Gaur  
Mr. Sanjeev Khari for R-2

Mr. Parinay Deep Shah  
Ms. Ritika Singhal for R-3

**APPEAL NO. 219 OF 2017 &**  
**IA NOS. 105 & 106 OF 2019**

**M/s. Green Energy Association**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Vikas Maini  
Mr. Krishnesh Bapat  
Ms. Lasya Mamidi for R-1

Mr. Nitin Gaur  
Mr. R.K. Thukral for R-2

### **ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **11.12.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*